

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 108 of 2013

Dated : 30th October, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

**Gujarat Energy Transmission
Corporation Ltd.**

....

Appellant (s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

....

Respondent (s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) : Ms. Suparna Srivastava for R-1.

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **18th November, 2013.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member